

Clause 15

3. That at page 12, after line 29, the following be inserted, namely :—

“(iii) the amalgamated company absorbs in full the staff and labour borne on the rolls of the amalgamating company at the time of amalgamation.”

Clause 20

4. That at page 16, clause 20 be omitted.

Clause 21

5. That at pages 16-17, clause 21 be omitted.

THE THIRD SCHEDULE

6. That at page 45,—

(f) line 15, the brackets figures and letters “(3) (i), (3) (ii)” be omitted; and

(ii) lines 17-19, the words “Four rupees and sixty paise per thousand”, “One rupee and sixty paise per thousand” be omitted.

FINANCE (No. 2) BILL, 1977

AS RETURNED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table the Finance (No. 2) Bill, 1977 which has been returned by Rajya Sabha with amendments as recommended by that House.

MR. CHAIRMAN : The House stands adjourned till 11 A.M. tomorrow.

18.17 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 29, 1977/Sravana 7, 1899 (Saka).